

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 1243
TO BE ANSWERED ON 07.12.2015**

BEEDI WORKERS WELFARE FUND

1243. SHRI SUNIL KUMAR MONDAL:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Central Government has formed Beedi Workers Welfare Fund (BWFF) in various States in the country and if so, the details thereof;**
- (b) whether the beedi workers have been supplied poor quality and inadequate quantities of raw material such as tendu leaves and thread by the contractors/ manufacturers/agents which adversely affected workers earnings; and**
- (c) if so, the reasons therefor along with the action taken by the Government in this regard?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI BANDARU DATTATREYA)**

- (a): Yes, Beedi Workers Welfare Fund has been formed as per Section-3 of the Beedi Workers Welfare Fund Act, 1976. This fund is maintained at Central level and the proceeds of the Cess collected are remitted to the consolidated fund of India. The various Welfare Schemes in the field of Health, Housing, Education and Recreation are being implemented by the Ministry of Labour & Employment in various States from this fund.**
- (b) & (c): No such Information is available in this Ministry.**
